## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/210 - 214/CAA/2017

NAME OF THE TRANSFEROR

: SUNDARAM INSURANCE BROKING SERVICES LTD

NAME OF THE TRANSFEROR

: INFREIGHT LOGISTICS SOLUTIONS LTD

NAME OF THE 1<sup>ST</sup> DEMERGED CO

: SUNDARAM BPO INDIA LTD

NAME OF THE TRANSFEREE CO. NAME OF THE 2<sup>ND</sup> RESULTING CO.

: SUNDARAM FINANCE LTD

: SUNDARM FINANCE HOLDINGS LTD

**UNDER SECTION** 

: 230

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. TKBhaskar VikRAM P JAIN Shwellia Vasuduan

Counsel for pertioners

**ORDER** 

Counsel for the Applicant present and submitted the final arguments. Representative for the Official Liquidator also present and prayed for fixation of fee and direction to be given to the Applicant for payment of the same on behalf of two Applicant Companies. The fees is fixed as Rs.50,000/- each and the same shall be paid to the Office of the Official Liquidator within a week's time. Reserved for order.

> -sd -(CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

ghk